

(iii) The repayment of the principal amount of the Loan in semi-annual instalments is payable on each March 1 and September 1 commencing March 1, 1988 and ending September 1, 2002.

[*Translation*]

Production of Copper in Madhya Pradesh

1274. SHRI SUSHIL CHANDRA VERMA: Will the Minister of MINES be pleased to state:

(a) the quantity of ore extracted every year from the Malanjkhand Copper mines in Madhya Pradesh;

(b) whether the copper processing is being carried out in Khetri (Rajasthan) instead of Madhya Pradesh;

(c) if so, the reasons therefor;

(d) whether there is any proposal to produce copper in Madhya Pradesh itself; and

(e) if so, the salient features thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) Production of ore from Malanjkhand Copper Mines during the last three years was as follows:

	<i>(Million tonnes/year)</i>
1988-89 . . .	1.90
1989-90 . . .	2.00
1990-91 . . .	2.08

(b) Yes, Sir.

(c) There is adequate smelting capacity at the existing smelter of Hindustan Copper Ltd. at Khetri.

(d) At present there is no proposal to set up a smelter to produce copper in Madhya Pradesh.

(e) Does not arise.

Growing Fruits and Vegetables in Bihar

1275. SHRI VIJAY KUMAR YADAV: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal to bring more area under fruit and vegetable cultivation in Bihar; and

(b) if so, the details of the schemes proposed to be launched in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) State Government has proposed the following projects to bring more area under fruit and vegetable cultivation in Bihar:—

(i) Development and strengthening of nurseries in Bihar;

(ii) Development of minor fruits in Bihar;

(iii) Development of betel-vine cultivation in Bihar;

(iv) Cultivation and processing of Makhana in Bihar.

[*English*]

Exploitation of Sulphur Mineral Deposits in Rajgir (Bihar)

1276. SHRI VIJAY KUMAR YADAV: Will the Minister of MINES be pleased to state:

(a) whether there are several hot water springs in Rajgir (Bihar);

(b) if so, the details thereof;

(c) whether the Union Government have also discovered sulphur mine deposits in Rajgir; and

(d) if so, the steps taken/being taken for their exploitation?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) and (b) 17 occurrences of hot springs have

been reported by the Geological Survey of India in the Rajgir area. The hot springs are reported to issue along fault fissures within pre-Cambrian quartzites and the temperature of water varies from 35 degree celsius to 47 degree celsius. The waters are reported to have low mineral content.

(c) No, Sir.

(d) Does not arise.

Expert Committee to review Methodology of Cost of Production of Crops

1277. SHRI SUDHIR GIRI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Expert Committee constituted to review the methodology of cost of production of crops has submitted its report; and

(b) if so, the details thereof and the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

(b) The Committee has, inter-alia, reviewed the methodology of estimation of cost of production of crops and made the following recommendations in its interim report and reiterated the same in the final report.

(i) The casual hired labour may continue to be evaluated on the basis of actual wages paid whether they are market wages or statutory minimum wages.

(ii) Family labour be valued on the basis of actual wage rate for casual labour.

(iii) In order to account for management input of the farmers, the paid out cost be raised by 10 per cent.

(iv) The CACP should have a second look at the changes in the input costs before the

market arrival of the crops and adjust the procurement/minimum support prices announced before the sowing season in case the observed rise in input costs turns out to be higher than anticipated rise.

The Government after seeking the views of the concerned Ministries as also the Standing Advisory Committee accepted the above recommendations with the following modifications in respect of valuation of labour and computation of management as an input cost:

(i) the basis of valuation of labour should be statutory wage rate or the actual market rate whichever is higher.

(ii) In order to account for management input of the farmers, the total cost be raised by 10 per cent and a separate cost (Cost C) be computed by adding this component.

However, CACP, in its report on price policy for kharif crops of 1990-91, has suggested a review of this decision in view of its wider implications. The Government have sought the views of professional experts of the Indian Society of Agricultural Economics on the issues and a final view will be taken after examining all the aspects.

Upper Krishna Project

1278. SHRI J. CHOKKA RAO: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the storage capacity of the Upper Krishna project is in excess of the allocation made by the Krishna Water Tribunal Award;

(b) whether the Government of Karnataka is proceeding with the construction work without the project being cleared by the Union Government; and

(c) if so, the steps taken by the Union Government to restrain the